FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AKTANA INDIA PRIVATE LIMITED

1.	Name of Corporate Person	AKTANA INDIA PRIVATE LIMITED
2.	Date of incorporation of Corporate Person	11th October 2021
3.	Authority under which Corporate Person is incorporated /registered	Registrar of Companies, Pune
4.	Corporate identity number / limited liability identity number of Corporate Person	U72900PN2021FTC205083
5.	Address of the registered Office and Principal office (if any) of Corporate Person	**Regd. Address:** Office No. 702, Icon Tower, Sr No. 114/5, 115/1, 114/6/3, Baner, Pune, Maharashtra, India, 411045
6.	Liquidation commencement date of Corporate Person	**25th March, 2026**
7.	Name, address, email address, telephone number and the registration number of the Liquidator	**NAME: Sandeep Jayant Kulkarni** **ADDRESS:** Office No. 1, Ekadant Apartments, opposite The Business Hub, Near Mirch Masala Hotel, Suvarna Baug Colony, Dahanukar Colony, Kothrud, Pune, Maharashtra 411038 **EMAIL ID:** kulkarni.sandeep@rediffmail.com **TELEPHONE NO:** 9673000045 **REGN. NO:** IBBI/IPA-002/IP-N01080/2021-2022/13714
8.	Last date for submission of claims	**24th April, 2026**

Notice is hereby given that the **Aktana India Private Limited** has commenced Voluntary Liquidation on **25th March, 2026.**

The stakeholders of **Aktana India Private Limited** are hereby called upon to submit a proof of their claims, on or before **24th April, 2026**, to the Voluntary Liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Sandeep Jayant Kulkarni
Date: 29.03.2026 **Regn. No.** IBBI/IPA-002/IP-N01080/2021-2022/13714
Place: Pune Voluntary Liquidator

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF MITSOM ENTERPRISES PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	**Mitsom Enterprises Private Limited**
2.	Date of incorporation of corporate debtor	25 May 2017
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Pune
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909PN2017PTC170640
5.	Address of the registered office and principal office (if any) of corporate debtor	Flat No. 1, Vishnu Prasad, S. No. 783/ B Erandwane, Pune, Maharashtra – 411004.
6.	Insolvency commencement date in respect of corporate debtor	25 March 2026 (Order uploaded/ published on the NCLT Website on 27 March 2026)
7.	Estimated date of closure of insolvency resolution process	21 September 2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Pankaj Sham Joshi Registration No: IBBI/IPA-002/IP-N00507/2017-2018/11556
9.	Address and e-mail of the interim resolution professional, as registered with the Board	**Registered Address:** 9, Sudarshan CHS, Mahant Road, Vile Parle East, Mumbai – 400057 Email: pjoshi.ip@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	**Correspondence Address:** 9, Sudarshan CHS, Mahant Road, Vile Parle East, Mumbai - 400057 Email: cirp.mitsom@gmail.com
11.	Last date for submission of claims	10 April 2026 (14 days from 27 March 2026)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: www.ibbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of a Corporate Insolvency Resolution Process (CIRP) **of the Mitsom Enterprises Private Limited** CIN U51909PN2017PTC170640 on **25March 2026.**

The creditors of **Mitsom Enterprises Private Limited,** are hereby called upon to submit their claims with proof on or before **10 April, 2026** to the Interim Resolution Professional at the address mentioned against Entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
Date: 29 March 2026 **Pankaj Sham Joshi**
Place: Mumbai **Interim Resolution Professional**
Mitsom Enterprises Private Limited
Registration No: IBBI/IPA-002/IP-N00507/2017-2018/11556
AFA No. AA2/11556/02/311226/204161 valid upto 31.12.2026

HINDUJA HOUSING FINANCE LIMITED

Corporate Office: No 167-169, 2nd Floor, Anna salai, Little Mount, Saidapet, Chennai - 600015. Tamil Nadu.
Email ID: auction@hindujahousingfinance.com

Branch Office: Hinduja Housing Finance Limited, Satara Diagnostic Center, Kalyani Nagar, Ajinkya Colony, Visava Naka,4th Floor, Pioneer Tower, Above Relian,Satara-415001

APPENDIX IV POSSESSION NOTICE (for immovable property)

Whereas, the undersigned being the Authorized Officer of Hinduja Housing Finance Limited (HHFL) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(2) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, Demand Notice(s) issued by the Authorized Officer of the company to the Borrower(s) / Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the Borrower(s) / Guarantor(s) and the public in general that the undersigned has taken **Symbolic possession** of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of the Section 13 of the said Act read with Rule 8 of the Security Interest Enforcement rules, 2002. The borrower's attention is invited to provisions of sub –section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of HHFL for an amount as mentioned herein under with interest thereon.

Name of the Borrower (s) Guarantor(s)	Demand Notice Date and Amount	Date of Possession
Mr. SURYAKANT CHANDRAKANT MAHAMUNI (Borrower), Mrs. POONAM SURYAKANT MAHAMUNI (Co- borrower) MH/KLP/STRA/A000000182	**09.01.2026 For Rs.1980967/- (Rupees Nineteen Lakh Eighty Thousand Nine Hundred Sixty Seven Only) as on 06.01.2026**	**24.03.2026**

All that piece & parcel of Property bearing Flat No. S-1 for built up area adm. 650 Sq. Ft. i.e. 60.40S. Mtrs. on Stilt Second Floor in building of "Moraya Plaza" its Gram panchayat of Milkat No. 2090 constructed in S. No. 129/1/8 in that Plot No. 17 for area adm. 103.60 Sq. Mtrs. Out of total area adm. 199.66 Sq. Mtrs. situated at Mouje Songirwadi, Tal. Wai & Dist. Satara. The property bounded for and Schedule property is bounded as: East: - Plot No. 18. South: - Remaining area & road. West: - Plot No. 16. North: - Plot No. 21.

Name of the Borrower (s) Guarantor(s)	Demand Notice Date and Amount	Date of Possession
Mr. Pritam Dattatray Pawar (Borrower), Mrs.Shaila Pritam Pawar (Co-borrower) MH/KLP/STRA/A000000180	**09.01.2026 For Rs.963858/- Rupees Nine Lakh Sixty Three Thousand Eight Hundred Fifty Eight Only) up to 06.01.2026**	**28.03.2026**

All that piece and parcel of Property along with construction bearing Grampanchayat Milkat No. 266 thereon RCC house building with latrine its area in measurement in Length 47 X Width 25 for area admeasuring 1175 Sq. Ft.& total land for area admeasuring 1175 Sq. Ft. situated at Grampanchayat Nigadi Tarf Satara, Tal. & Dist. Satara and Schedule property is bounded as: East: - Road. West: - Mr. Nishant Nivrutti Pawar. South: - Mr. Rohit Vyankat Pawar. North: - Mr. Vitthal Maruti Pawar

STATUTORY NOTICE TO BORROWERS/CO-BORROWERS/GUARANTORS

Borrower(s)/Guarantors' are hereby put to caution that the property may be sold at any time hereinafter by way of public auction/tenders and as such this may also be treated as a notice under Rule 6, 8 & 9 of Security (interest) Enforcement Rules, 2002. The detailed inventory and Panchnama could not be recorded due to obstructions as such the property has been photographed.

Mrs. Nishigandha Suryavanshi.9008931551, Sagar Bagavade. 7420900201, Rushikesh Ubhale. 9823244498

Date: 29.03.2026, Place: Satara **Hinduja Housing Finance Limited, Authorized Officer**

EASY HOME FINANCE LIMITED

Reg. Office: 302, 3rd Floor, Savoy Chambers, Dattatray Road & V. P. Road (EXTN.), Santacruz West, Mumbai - 400054.
CIN: U74999MH2017PLC297819 | **Website:** www.easyhfc.com | **Email:** contact@easyhomefinance.in
Toll Free: 1800 22 3279 | **Tel:** +91 22 3550 3442 | **Tel:** +91 22 3521 0487

Appendix IV Physical Possession Notice (For Immovable Property)

Whereas, the undersigned being the authorized officer of EASY HOME FINANCE LIMITED under the Secitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of power conferred under section 13(2) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, Demand Notice(s) issued by Authorized Officer of the Company to the Borrower(S) / Guarantor(S) mentioned here below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice here by given to the Borrower(s) / Guarantor(s) and the public in general that the undersigned has taken possession of the property described here in below in exercise of powers conferred on him under Sub section (4) of the Section 13 of the said Act read with Rule 8 of the Security Interest Enforcement rules, 2002. The Borrowers attention is invited to provision of sub-section (8) of section13 of the Act, in respect of time available, to redeem the secured assets. The Borrower in particular and the public in general are here by cautioned not to deal with the property and any dealings with the property will be subject to the charge of EASY HOME FINANCE LIMITED for an amount as mentioned here in under with the interest thereon

Sr. No.	Name of Borrower/ Co-Borrower/Guarantors & Date of NPA	Demand Notice/Date Amt. Outstanding / Branch LAN	Detail of Secured Assets:	Possession Notice Date / Type
1	**1. Mrs. Mangal Gajanan Bhujavdakar (Applicant) 2. Mr. Gajanan Baburao Bhujawadakar (Co-Applicant 1)**	**Demand Notice Date : September 12, 2025 O/s.: Rs.5,58,212/- Branch / LAN : Kolhapur/ HE00004357**	All that part and parcel of the property bearing Plot/House situated at Gat No. 416, (Grampanchayat Milkat no.4105 Shahu Nagar, Galli No. 06, Mouje Chandur, Taluka-Hatkanagale, Dist Kolhapur 416116.	Physical 27th March, year 2026.
2	**1. Mrs. Mangal Gajanan Bhujavdakar (Applicant) 2. Mr. Gajanan Baburao Bhujawadakar (Co-Applicant 1)**	**Demand Notice Date : September 12, 2025 O/s.: Rs.3,18,296/- Branch / LAN : Kolhapur/ HL00003490**	All that part and parcel of the property bearing Plot/House situated at Gat No. 416, (Grampanchayat Milkat no.4105 Shahu Nagar, Galli No. 06, Mouje Chandur, Taluka-Hatkanagale, Dist Kolhapur 416116..	Physical 27th March, year 2026.

SATUTORY NOTICE TO BORROWERS/GUARANTOS

Borrower(s)/Guarantor's are hereby put to caution that the property may be sold at any time herein after by way of public auction/ tenders and as such this may also be treated as a notice under Rule 6, 8 & 9 of Security (interest) Enforcement Rules, 2002. The detailed inventory and Panchnama could not be recorded due to obstructions as such property has been photographed.

DATE : 27th March, 2026 Sd/-
PLACE: Maharashtra **Authorized Officer, EASY HOME FINANCE LIMITED**

PUBLIC NOTICE

The Public Notice is hereby given that Shri.Sunil Narendra Verma & Sou. Rajbala Narendra Verma have agreed to mortgage the said property in favour of GIC Housing Ltd. According to Shri. Sunil Narendra Verma & Sou.Rajbala Narendra Verma the earlier owners have lost/misplaced below mentioned original deed of property and could not be found:

1)Original Sale Deed executed by Shri.Shivaji Krushna Chavhan in favour of Shri.Maruti Jijaba Ghodekar, which is registered in the office of Sub-Registrar of Haveli No.5 at Sr.No.1199/1996 dtd.09/02/1996, along with Index II and RR

That Shri.Sunil Narendra Verma & Sou. Rajbala Narendra Verma have assured my client GIC Housing Finance Ltd that they have clean and clear title to the said property. All persons having any claim against or in respect of the said Flat/Property more particularly described in the schedule hereunder are hereby requested to notify the same in writing to me/us with supporting documentary evidence at the address mentioned herein below within 7 days from the date hereof.

DESCRIPTION OF THE PROPERTY

All that piece and parcel of property having S.No. 45, Hissa No. 1/1, total admeasuring 01 H. 05 R., assessment at Rs. 7.50 Paise, out of that land admeasuring 00 H 01 R i.e. 100 Sq. Mtrs, assessment at Rs. 0.07 Paise., along with entire construction thereon in the building namely "Krushnraj", consisting of Ground floor admeasuring 663 sq. ft. i.e. 61.61 sq. mtrs. and First Floor admeasuring 787 sq. ft. i.e. 73.14 sq. mtrs., having PCMC Milkat No. 05/01/04147.00, situated at Village Pimple Gurav, Tal. Haveli, Dist. Pune within the limits of Jurisdiction of Sub- Registrar Haveli and within the local Limits Pimpri Chinchwad Municipal Corporation.

ADV. P. S. Mane
Off. No.406 to 409, Bramha Shy Uzuri, Pimpri, Pune 18
Ph: 9421133333

PUBLIC NOTICE

This is to inform the general public that the Share Certificate No. 81 (comprising specific share numbers 401 to 405) of Chintamani Nagar Co-operative Housing Society, Flat No.1, has been lost/misplaced. The said certificate belonged to Mr. Shashank Taple, residing at Flat No. 1 B/2, A Wing, Chintamani Nagar Co-operative Housing Society, Aundh, Pune. A complaint regarding this loss has been lodged at Chatushrungi Police Station, Pune, on 28/10/2025.

If anyone happens to find the aforesaid share certificate, they are requested to return it to the address mentioned below within 15 days from the date of publication of this notice.

I hereby affirm that the above-mentioned share certificate (s) has/have not been sold, mortgaged, or transferred to any person for any consideration whatsoever. I further declare that the statements made herein are true and correct to the best of my knowledge and belief.

GRIHUM HOUSING FINANCE LIMITED

Registered Office: 6th Floor, B Building, Ganga Trueno, Lohegaon, Pune, Maharashtra 411014. Branch Off Unit: 2nd floor, Pushpa Heights, Satara Road, 2/B, Swami Vivekanand Rd Maharshi Nagar Pune-411037

E-AUCTION - SALE NOTICE
Sale of secured immovable asset under SARFAESI Act

E-auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (the "Act") read with Rule 8 and 9 of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower/ Co-Borrower/ Mortgagor (s)/Guarantor(s) that the below described immovable properties mortgaged to **Grihum Housing Finance Limited (hereinafter referred to as the "Secured Creditor" as per the Act)** , the possession of which has been taken by the Authorised Officer of Secured Creditor in exercise of powers conferred under section 13(12) of the Act read with Rules 8 and 9 of the security interest (Enforcement) Rule pursuant to notice under section 13(2) of the Act.

The Secured Assets **will be sold on "As is where is", "As is what is", and "Whatever there is" basis on 15-04-2026 through E-Auction. It is hereby informed to General public that we are going to conduct public through E-Auction platform provided at the website: https://www.bankeauctions.com.**

For detailed T&Cs of sale, please refer to link provided in GHFL's/Secured Creditor's website i.e. www.grihumhousing.com

Sl. No.	Proposal No. Customer Name {A}	Demand Notice Date and Outstanding Amount {B}	Nature of Possession {C}	Description of Property {D}	Reserve Price {E}	EMD (10% of RP) {F}	EMD Submission date {G}	Incremental Bid {H}	Property Inspection Date & Time {I}	Date and time of Auction {J}	Known encumbrances/ Court cases if any {K}
1	Loan No. HF0115H19100192 OMKAR PURUSHOTTAM WALAMBE (BORROWER) PURUSHOTTAM GOVIND WALAMBE (CO-BORROWER)	**Notice date: 09-07-2025 Total Dues: Rs. 1667306/-** (Rupees Sixteen Lakh Sixty-Seven Thousand Three Hundred Six Only) payable as on **09-07-2025** along with interest @11.75% p.a. till the realization.	Physical	All That Piece & Parcel Of The Flat No. Lig-7-1-112 With A Carpet Area Of 42.14 Square Meters. Located Under The Jurisdiction Of Sub-Registrar No. 2, English Division, Pune, Sub-Division, Taluka Khed, And Within The Limits Of The Pune Metropolitan Region Development Authority (Pmrda), In Village Mouje Mahalunge, Taluka Khed, District Pune — On The Land Bearing Gat Nos. 44 (Part), 49 (Part), 129 (Part), 130/1/A (Part), 130/1/B, 130/2, 130/3 (Part), And 130/4. On This Land, A Residential Unit Has Been Allotted Under The Government Scheme By The Pune Housing And Area Development Board, Pune - 400001 (Mhada), As Part Of Phase-1 Of The Low Income Group (Lig) Scheme (Comprising 419 Units).	Rs. 1100000/- (Rupees Eleven Lacs Only)	Rs. 110000/- (Rupees One Lacs Ten Thousand Only)	13-04-2026 Before 5 PM	10,000/-	09-04-2026 (11AM – 4PM)	15-04-2026 (11 AM- 2PM)	NIL

The intending bidders/purchasers are advised to visit Secured Creditor Branch and the auction properties, and make his own enquiry and ascertain additional charges, encumbrances and any third-party interests and satisfy himself/herself/itself in all aspects thereto before submitting the bids. All statutory dues like property taxes, electricity/water dues and any other dues, if any, attached to the property to be ascertained and paid by the successful bidder.

The interested bidders are required to register themselves with the portal and obtain login ID and Password well in advance, which is mandatory for e-bidding, from auction service provider) C1 India PVT LTD. Address- Plot No-68 3rd floor Gurgaon Haryana-122003. Helpline Number- 7291981124,25,26 Support Email id – Support@bankeauctions.com. **Contact Person –Dharni P, Email id- dharani.p@c1india.com Contact No- 9948182222.** Please note that Prospective bidders may avail online training on e-auction from them only. The intending purchaser/bidder is required to submit amount of the Earnest Money Deposit (EMD) by way of by way of NEFT/RTGS /DD in the account of "GRIHUM HOUSING FINANCE LIMITED - AUCTION PROCEEDS A/C", Bank-ICICI BANK LTD. Account No-091551000028 and IFSC Code- ICIC0000915 , ICICI Bank Ltd, Panchshil Tech Park, Near Ganapathi Chowk, 43/44 Viman Nagar - 411014 drawn on any nationalized or scheduled Bank **on or before 13-04-2026 and register their name at https://www.bankeauctions.com and get user ID and password free of cost and get training on e-Auction from the service provider. After their Registration on the website, the intending purchaser/bidder is required to get the copies of the following documents uploaded, e-mail and sent self-attested hard copy at Address: 6th Floor, B Building, Ganga Trueno, Lohegaon, Pune, Maharashtra 411014 Mobile no. +91 8281138143 e-mail ID p.adith@grihumhousing.com For further details on terms and conditions please visit https://www.bankeauctions.com & www.grihumhousing.com to take part in e-auction.**

This notice should also be considered as 15 DAYS (Fifteen) notice to Borrower / Co-Borrower/ Mortgagor (s)/Guarantor(s) under Rule 8(6) of the Security Interest (Enforcement) Rule-2002

In any case if there is any difference between the contents of local language publication and English newspaper publication, the content, of the English newspaper language published in Financial Express shall be prevail

Date: 29.03.2026 Place: PUNE **Sd/- Authorised Officer, Grihum Housing Finance Limited**

RBL BANK LIMITED

RBL BANK *apno ka bank*

Registered Office: 1st Lane, Shahupuri, Kolhapur-416001
Branch Office at: RBL Bank Limited, Ground Floor Shop No 5, ICC Trade Centre, Senapati Bapat Marg, Pune-411016.

E-AUCTION SALE NOTICE (UNDER SARFAESI ACT, 2002)

E-AUCTION SALE NOTICE FOR SALE OF IMMOVABLE ASSET CHARGED TO THE BANK UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 ("SARFAESI ACT") READ WITH RULE 8(6) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002 ("RULES")

Notice is hereby given to the public in general and in particular to the Borrower, Guarantor (s) and Mortgagor (s) that the below described immovable properties mortgaged/charged (collectively referred as **"Property"**) to RBL Bank Ltd. (**"Secured Creditor/Bank"**), the **Symbolic Possession / Actual Physical Possession** of which has been taken by the Authorised Officer of the Bank under section 13(4) & section 14 of the SARFAESI Act read with the Rules, as detailed hereunder, will be sold on **"As is where is", "As is what is", "Whatever there is" and "Without Recourse Basis"** on 18/04/2026, for recovery of the Bank's outstanding dues plus interest as detailed hereunder under Rules 8 and 9 of the Rules by inviting bids as per below e-auction schedule:

Brief Description of Parties, Outstanding dues and Property

Name of the Borrower & Guarantor (s)	Details of Property(ies) & Mortgagor	Amount as per Demand Notice / Date of Demand & Possession Notice under SARFAESI Act	Inspection Date and Time	Reserve Price / EMD / Bid Increase Amount	Date/ Time of E-Auction	Last Date for Receipt of Bids along with documents	Name of Authorised Officer/ Phone No./ Email Id
1) **M/s. Shriniwas Amrutulya and Snacks Centre (Applicant)** 2) **Mr. Jagdishkumar Narayanlal Trivedi (Co-Applicant)** 3) **Mrs. Sushma Jagdish Trivedi (Co-Applicant & Mortgagor)** 4) **M/s. Shreeniwas Caterers (Applicant)** **Address for Correspondence:** Flat No.14, 1st Floor, A-1 Guruganesh Nagar, Phase 1, CHSL., Near Rajalaxmi Hall, Kothrud, Pune 411038	**Property owned by: Mrs. Sushama Jagdish Trivedi** Residential property bearing Flat no. 14 on 1st floor, wing 'A-1' (admeasuring carpet area 24.15 sq. Mtrs.), in the building known as "Guruganesh Nagar Phase I, Co-operative Housing Society Limited" constructed on the land bearing Survey. No. 82, Hissa no. 7a+7b+8, situated at Near Rajlaxmi Hall, Kothrud, Pune - 411038 Towards East: Flat no. 15, Towards South: Flat no. 11, Towards West: Open Space, Towards North: open space	**Rs.65,34,534.67/-**[Rupees Sixty-Five Lakhs Thirty-Four Thousand Five Hundred Thirty-Four and Sixty-Seven Paisa Only] as on 27/06/2025 **Demand notice dated** 27/06/2025 **Actual Physical Possession taken on** 25/03/2026	**10/04/2026** between 11:00 a.m. to 12:00 p.m.	**Reserve price: 29,00,000/-** (Rupees Twenty-Nine Lakhs Only) **EMD: 10% of Reserve Price Bid Increase amount:** 50,000.00 (Rupees Fifty Thousand Only)	**18/04/2026** 12:30 PM To 01:30 PM	On or Before 17/04/2026 upto 5:00 PM	Pandurang Katkar Mobile No. 9545244646 email: Pandurang.Katkar@rblbank.com)

Terms and Conditions:

(1) The E-Auction Sale will be online through e-auction portal. The interested bidders are advised to go through the detailed terms and conditions of auction available on the website of **https://www.bankeauctions.com** & **https://www.rblbank.com/pdf-pages/news** before submitting their bids and taking part in e-auction.

(2) It shall be the responsibility of the bidders to inspect and satisfy themselves about the Property and specification before submitting the bid.

(3) The interested bidders shall submit their EMD details and documents through Web Portal: **https://www.bankeauctions.com** (the user ID & Password can be obtained free of cost by registering name with **https://www.bankeauctions.com)** through Login ID & Password. The EMD shall be payable through DD at RBL Bank Ltd. Ground Floor Shop No 5, ICC Trade Centre, Senapati Bapat Marg, Pune-411016 before 5:00 PM on or before **17/04/2026.**

(4) Interested bidders may avail support/ online training on E-Auction from **M/s. C1 India Pvt Ltd** Contact No: 7291981124/25/26. Contact Person Mr. Hareesh Gowda Mob No: 09594597555, e-mail-Id: hareesh.gowda@c1india.com and for any query in relation to Property, they may contact **Mr. Pandurang Katkar, Authorised Officer (Mobile No. 9545244646 email: Pandurang.Katkar@rblbank.com)**

(5) The Authorised Officer of the Bank reserves the right to accept or reject any or all bids, &/ or to postpone/cancel the auction at any time without assigning any reason whatsoever and his decision in this regard shall be final and binding.

(6) The asset shall not be sold below reserve price.

(7) The EMD shall be refunded only after 02 Working days, without interest, if the bid is not successful.

(8) Time and manner of payment:
a) Payment of 25% inclusive of 10% of EMD of the sale amount on acceptance of the offer by the Bank on the same day of acceptance of offer or not later than next working day.
b) Balance within 15 days of the confirmation of sale by the Bank.
c) In case of default of payment, all amounts paid shall be forfeited, as per provisions of the SARFAESI Act, 2002 and SARFAESI Rules, as case may be.

(9) The above sale shall be subject to the final approval of Bank.

(10) Interested parties are requested to verify/confirm the statutory and other dues like Sales/Property tax, Electricity dues, and society dues, from the respective departments/offices. The Bank does not undertake any responsibility of payment of above dues.

(11) The particulars in respect of the Secured Assets specified herein above have been stated to the information of the undersigned who however shall not be responsible for any error, misstatement of omission in the said particulars. The prospective purchasers and tenders are therefore requested to check and confirm in their own interest these particulars and other details in respect of the Secured Assets before submitting tenders.

(12) Sale is strictly subject to the terms and conditions incorporated in this advertisement and in the prescribed tender form.

(13) The bidders / tenderers / offerers shall improve their further offers in multiples of Rs.50,000/- (Rupees Fifty Thousand Only).

(14) The successful bidder/offerer shall bear all stamp duty, registration fees, and incidental expenses for getting sale certificate registered as applicable as per law.

(15) The Authorised Officer has the absolute right to accept or reject the bid or adjourn / postpone / cancel the tender without assigning any reason thereof and also to modify any terms and conditions of this sale without any prior notice

STATUTORY 15 DAYS SALE NOTICE UNDER THE SARFAESI ACT

The Borrower, Guarantor(s) and Mortgagor(s) are hereby notified to pay the aforementioned sum along with further interest thereon plus penal and other interest and amounts as per the Transaction Documents before the date of E-Auction failing which, the Property will be auctioned/ sold to recover the outstanding dues.

Sd/-
Date : 29/03/2026 **Authorised Officer**
Place: Pune **RBL Bank Ltd.**

ADVERTISEMENT DEPOTS

AUNDH-
Chordia Communications,
Harshad A Chordia. Shop no 11 Shreeram Tower ,Opp Cosmos Bank & City International School , Aundh Gaon Pune - 411007 Tel:, 9960111123.
Shraddha Ads,
Mrs.Ujwala A Kotbagi, E Greenzone Society Opp Mohannagar Nr.Bitwise Tower Baner . Tel. 9371055799.
APPA BALWANT CHOWK -
M/s V. V. Medhi,
153 , Budhwar Peth , Nr Pragati Books Centre , Jogeshwari Temple Chowk Above Dtdc Courier. Ph.no. 9028967505 / 9822515928.
BIBVEWADI -
Akash Advertising
C. S. Sawar, Sr no 692/693 Office no 317 3rd Floor Decision Tower , Next to city pride theatre , Pune Satara Road. Ph No - 9850109077 / 9922221261.
Ganesh Advertising,
Mrs Chaya V Shilimkar/Mr Nilesh Shilamkar, S.no. 672/2a /2b, Ganesh Complex, Shop No.3, Bibvewadi, Pune-37. Ph.no. 9834563206.
BAJIRAO ROAD -
Sri Ganesh Advertising,
R. Nirmala, R. Ravi, 'Remedy', 1929, Bajirao Road, Opp. Telephone Bhavan, Pune-30. Ph. No. 25232762, 9922220985.
CHINCHWAD -
Impex Advertising,
Mr. Ashfaque A. Shaikh, C-25, Midc Comml. Building No.1, Nr I.b.m.r. College, Chinchwad, Pune-411019. Ph. no. 9822792583.
Abhay Advertising
Latish Balkawade, Chaphekar Chowk, Chinchwadgaon, Pune. Ph.no. 8975002099
CAMP -
Ad India,
Mr Amol Bapat , Unit no 5 , 2nd Floor , Jahangir Villa,3,Shankar Sheth Road , Opp Kanak Veg , Bhawani Peth , Pune Ph no - 7090449966
Hindustan Advertising Agency,
Mr. Hiroo Surtani, 7, Gitanjali Kunj, Opp. Nehru Memorial Hall, Ambedkar Road, Pune-1. Ph. No.9822192181 / 7774032181. Mail id - hindustancamp@gmail.com.
Meenat Advertising,
Mr Ravindra Saigaonkar, 827/7, Dastur Meher Road, Camp, Pune-1. Ph no - 9765155179 / 9529612718.
DECCAN -
Prajakta Advertising,
Jadhav, Greetwel, 1250 Deccan Gymkhana,Goodluck Chowk , Pune 411004. Ph no - 9881109488 / 9881243585.
DEHU ROAD -
Mundakal Enterprises,
Mr. MS Raju, 6 Unique Housing Society, Near Telephone Exchange Dehu Road, Pune-1. M. 9422519264.
FC ROAD -
Dhandhania Agencies,
Mr. Ravi Dhandhania, 1st Floor, Srinath Plaza, Dnyaneshwar Paduka Chowk, F. c. Road, Pune-5. Ph.no.020-41200132 / 7719805000.
Konark Media Solution Pvt Ltd.,
Flat No.6, First Floor, Prabha Tara Appt., Behind Hotel Vaishali, F.C. Road, Shivajinagar, Pune-4, Mobile: 9823142410.
GHORPADI -
Kanya International,
A-18 Suchandra Corner, B.T. Kawade Road, Ghorpadi, Pune 411001. Ph. 9422086762, 9921177816
GULTEKDI -
Xebec Communications Pvt Ltd.,
Mr Anil Bhat 20 santosh heights,39/4 J N Marg , Opp Apsara Theatre , Shankarshet Road , Gultekdi , Pune 411037 Ph No- 9821065037.
HADAPSAR-
Pooja Ads & Enterprises
Mr Ravi Pote RH-02 , Ganga Village Society , Handwadi Road , Hadapsar Pune . Ph No - 9011036125
J. M. ROAD -
Fair & Fast Advertising,
Mr Pramod Mahajan , 1170/05, Kartik Chambers, Model High School Corner, Near Bhosale Bhuyari Marg, Pune-411005. Ph. No. 8686669977
KARVE RD -
Manas Enterprises,
Shop no 4 Swaroop Chaya Aparment , Happy colony lane 2 , Near Hotel Shabree , Kothrud Pune 411038 , Ph no - 9881122277.
KOTHRUD -
Minal Advertising,
Mr Arun Gund , Sadashiv Peth Kumthekar Road Pune . Ph no - 9960111193 / 9822110193.
Pradnya Communications,
D N Mohol , Falt no 18 Shri datta heights next to utkarsha school Ambegaon Bk Pune 411046. Ph No - 9422015746 / 9322885860.
Global Adds & PR Agency ,
Mr Yogesh Naik ,S no 123 A/1 Block no B 33 , Anubhav co.op Hsg Society , MIT Collg Road , Kothrud Pune-38. Ph No - 9881609524.
KOREGAON PARK -
Palnet Publicity,
Harshil Jain , B/502 Satin Brick Co-operative housing society , near blue berry society , kharadi pune . Ph no - 9049997475 / 8149097475.
KHADKI -
Yash Publicity,
Harish B. Sharma, 264/1, Old Khadki Bajar, Shobhargoha Khadki, Pune-3. M. 9822220090.
LOKMANYA NAGAR -
Akshay Design,
Mr. Akshay Kulkarni, 28/401, Samarth Hsg. Soc., Lokmanya Nagar, Navi peth, Pune-30. Tel: 9766594567.
MARKET YARD -
Purandar Publicity Pvt Ltd.,
RaviRaj CRU Mall. Unit No. 201, 4th floor, Gangadham- Kondhwa Rd., Pune-37. Tel: 24260980, 24265996.
MUKUNDNAGAR -
Naval Publicity,
Mr Ashish Parekh 25 Time Square Building , Opp Panchami Hotel , Next to Saibaba Temple Pune Satara Road Pune 37. Ph no - 9423566508 / 9422003223.
MUNDHAWA -
Sahyadri Ads. & Services,
Mr Kishor ,Shop No. 03, S.No.32, Kalyani Residency, Sriram Colony, Mudhawa- Manjari Road, Keshav Nagar, Mundhawa, Pune-36. M. 9881210378
NARAYAN PETH -
Ozone Advtg,
Mr Sandeep Kulkarni, 415 Shriphal Prasad Aparment , Behind Phadake Prakashan , Narayanpeth , Pune 411030. Ph No - 9822038850./ 020-24454141.
Navi peth
Snehdip Advertising
Navi peth , Pune . Ph no - 9767358002 / 8055158002.
PAUD ROAD -
Bliss Creations,
Mr Anup Bandisthe , Sanman Society , Shop no 2 Next to Amey Hall , Shivthirt Nagar , Paud road , Pune 411038. Ph no - 9822078731.
Mihir Ads,
Mr Shubankar Bagde Office No.2, Commerce Avenue, Mahaganesh colony, Near P N. Gadgil Showroom, Paud Rd, Kothrud, Pune-38. Ph. 9922408538.
PIMPRI -
Aakar Advertising,
Mr. V. d. Gandhe, Umed Bhavan, Canara Bank Bldg., Pimpri Stn Rd, Pune-18. Ph.no. 9923898181
PRABHAT ROAD -
Saransh Adds,
Purushottam Aravind Lele, Chinar Heights Prabhat Road, Lane No 5, Above Shubham Medical, Opp. Lijjat Papad office, Pune-4. Tel: 9881733627.
SADASHIV PETH -
Sneha Communications,
Mr Rajednra Chavan , 765 Sadashiv Peth , D K Chambers 2nd Floor Kumthekar Road , Near Hotel Sweet Home , Pune- 411030 , Ph No - 9822076161 / 9422031002.
Minal Advertising,
Mr Arun Gund , Sadashiv Peth Kumthekar Road Pune . Ph no - 9960111193 / 9822110193.
Dolphin Advertising,
Rahi Chambers, 20, Sadashiv Peth, Pune-411 030. Ph. No 24333772/ 9822214872.
Swapnapurti Creation
Mr Prashant Konde , Sukrut Building , 2nd Floor Opp Bharat Natya Mandir , Sadashivpeth Pune . Ph no - 9819435099.
Surekha Advertising Service,
Sachin S Patil, A J Crystal , Office no 1 & 3 , 2nd Floor , 998 Shukrawar Peth Nr Mccia , Tilak Road , Pune - 411002. Ph no - 8390533889 / 8551000119.
Pallavi Ads,
Sachin Pandurang Raskar, 1437, Nandan Apartments, Nr. Khajina Vihir Chowk, Opp. S. p. College, Sadashiv Peth, Pune. Phone: 9604351010.
Revell Ads,
Mrs Radhika Bhide A-204, Ackruti Sankul, 5th floor, Vijaynagar Colony, Tilak Road, behind Sony Showroom, Sadashiv peth, Pune-30. Ph. 932533524
Shri Siddhivinayak Publicity
Mr Ganesh Shinde , Offc no 7 , Sharda Ganesh Aparment , Navi Peth , Pune. Ph no - 7666067727.
SANGVI -
Pratibimb Publicity,
Vijay Vinayak Gaikwad, 37, Budha Ghosh, Hos. Soc. Old Sangvi, Pune-27 Tel: 9822343345, 9890787946.
SHANIPAR -
Vividh Seva,
1481, Shukrawar Peth, Shanipar, Mandai Rd, Pune-2. Tel - 9422304260.
Bavdhan
Progress ads
Santosh Gund , Sai Villa Society BavdhanPune. Ph no - 9960111193.
Pune District
Aroh Communication
Amol Nalawade, Khambawadi , Post :Margasani , Taluka : Velhe , Dist Pune 412231 Tel : 9021851460 / 9420729914.
Salunke Vihar Road -
Mr Jameel Sayyed .Sublime Multimedia Office no 2 Bramha Angan Commercial Complex , Salunke Vihar Road Wanowrie Pune 411048. Ph no - 9890023808 , Email - jameelsayyed17@gmail.com.
Viman nagar
Green Apple Enterprises
Office no 06 Royal Tower , Vimannagar 411014. Ph no - 9527129791.
18 Media Advertising
Mr Bharat Jadhav , Jai ganesh vishva complex , Airport Road , Kasturba B ,Kasturba Housing Society , Vishrantvadi , Pune 411015. Ph no -9854991818.
Parvati -
Diamond Advertisers
Mr Prakash Bhai Shah , 76 Patil Plaza Near Mitamandal Pune 411009 , Ph no - 9822197075 / 020-24468989 ,Mail - diamondadvt@gmail.com .
Camp -
Creative Services
Mr Nelson Saldana - 9822447084 ,Near Kohinoor Hotel Camp Pune 411001.
Light Bulb Communication
Mr Ankit , Office no 8 , Prime Arcade 1154 , Saifee St.Camp Pune 41001 , Ph no - 9021480093.

महावीर जयंतीनिमित्त विविध कार्यक्रम

लोकसत्ता प्रतिनिधी

पुणे : महावीर जयंतीनिमित्त श्री जैन सामुदायिक उत्सव समितीच्या वतीने विविध कार्यक्रमांचे आयोजन करण्यात आले आहे.

समितीच्या माध्यमातून श्री जैन श्वेतांबर मूर्तिपूजक संघ, श्री वर्धमान स्थानकवासी जैन श्रावक संघ, श्री जैन श्वेतांबर तेरापंथी सभा आणि श्री दिगंबर जैन समाज असे जैन समाजाचे चारही संप्रदाय एकत्र येऊन श्री तीर्थंकर भगवान महावीर स्वामीजींचा जन्म कल्याणक महोत्सव म्हणजेच महावीर जयंती दर वर्षी मोठ्या उत्साहाने साजरा केली जाते. १९५२ पासून सुरू असलेल्या या उत्सवाचे यंदा अमृतमहोत्सवी वर्षात पदार्पण होत आहे.

'फुलवाला चौकातील श्री गोडीजी पार्श्वनाथ मंदिर येथून मंगळवारी सकाळी साडेसात वाजता भगवान महावीरांच्या प्रतिमेची मिरवणूक सुरू होणार आहे. सोन्या मारुती चौक येथे महापौर, आमदार आणि नगरसेवक पुष्पहार अर्पण करून मिरवणुकीचे स्वागत करतील. गोविंद हलवाई चौक, पालखी विठोबा चौक, रामोशी गेट, टिंबर मार्केट, मनमोहन पार्श्वनाथ मंदिर, कटारिया हायस्कूल, मुकुंदनगर, सुजय गार्डन, शिवशंकर सभागृह मार्गे मिरवणुकीची आदिनाथ स्थानक येथे सांगता होईल. तेथे मांगलिक प्रवचन होणार आहे. शहरात विविध ठिकाणी रक्तदान शिबिराचे आयोजन करून ५०१ रक्त पिशव्यांचे संकलन करण्याचे उद्दिष्ट ठेवले आहे,' अशी माहिती समितीचे अध्यक्ष अचल जैन आणि सचिव अनिल गेलडा यांनी शनिवारी पत्रकार परिषदेत दिली.

दुचाकी फेरी रद्द

दरम्यान, पश्चिम आशियात सुरू असलेल्या युद्धाच्या पार्श्वभूमीवर पेट्रोलची बचत करण्याच्या उद्देशातून महावीर जयंतीच्या दिवशी युवकांची दुचाकी फेरी रद्द करण्याचा निर्णय श्री जैन सामुदायिक उत्सव समितीने घेतला आहे.

यंदा महावीर जयंती मंगळवारी (३१ मार्च) साजरी होत असून, या निमित्ताने दर वर्षी दुपारी युवकांची दुचाकी फेरी काढण्यात येते. 'सध्याच्या परिस्थितीमध्ये पेट्रोलची बचत करण्याच्या उद्देशातून युवकांची दुचाकी फेरी रद्द करण्याचा निर्णय श्री जैन सामुदायिक उत्सव समितीने घेतला आहे,' अशी माहिती जैन आणि गेलडा यांनी दिली.

मल्टिमीडिया सांस्कृतिक कार्यक्रम

श्री जैन सामुदायिक उत्सव समितीतर्फे मंगळवारी (३१ मार्च) गणेश कला क्रीडा मंच येथे सायंकाळी सात वाजता मल्टिमीडिया धार्मिक- सांस्कृतिक कार्यक्रमाचे आयोजन करण्यात आले आहे. यामध्ये रंगत प्रॉडक्शन प्रस्तुत 'कर्म बंधन-भगवान महावीर स्वामी के २७ भवों की अपूर्व यात्रा' कार्यक्रमात नवकार मंत्र आणि उपस्थित भाविकांकडून हजारो दिव्यांची महाआरती होणार आहे.

दैनंदिनी

धार्मिक : पवित्र नाम देवालय, झावळ्यांचा रविवार, पवित्र सहभागगीता विधी, (सकाळी ६), सुवार्ता मिरवणूक, (सकाळी ७), पवित्र सहभागगीता संगीत महाविधी, (सकाळी ८), विशेष संदेश - प्रा. अनिल गडकरी, (सकाळी ८), धार्मिक चित्रपट, (सायं. ७), स्थळ - पवित्र नाम देवालय, पंचहौद, गुरुवार पेठ

पुण्यतिथी उत्सव : श्री जंगली महाराज देवस्थान ट्रस्ट, पुण्यतिथी उत्सव, श्री ज्ञानेश्वरी पारायण, (सकाळी ८), महिलांचे भजन, (सकाळी १० ते सायं. ५.४५), व्याख्यान, विषय - प्रेरणासूर्य, वक्ते - डॉ. राजेंद्र घावटे, (सायं. ६), संतूरवादन, सादरकर्ते - डॉ. शंतनू गोखले, (रात्री ८), स्थळ -श्री जंगली महाराज मंदिर, जंगली महाराज रस्ता

धार्मिक : पुणे वेदपाठशाळा, वेदांग मंदार शहारकर यांचे घनपारायण, स्थळ - श्री कसबा गणपती मंदिर, कसबा पेठ, सकाळी ८.३०

उद्घाटन : वीरशैव लिंगायत ग्लोबल ऑर्गनायझेशन, लिंगायत बिजनेस नेटवर्क समूह, एक्सो टू के २६ चे उद्घाटन, हस्ते - राजेंद्र गुरुपादय्या हिरेमठ, अनिल गाडवे, प्रमुख उपस्थिती - अजय मुंगडे, स्थळ - श्री गणेश कला क्रीडा रंगमंच, स्वारगेट, सकाळी ९

संगीतोत्सव : डॉ. प्रभा अत्रे फाउंडेशन, संगीतोत्सव, उद्घाटन, (सकाळी ९), पं. ए. व्यंकटेश कुमार यांचे गायन, (सकाळी ९.३०), पं. रोणू मजुमदार यांचे बासरीवादन, (सकाळी १०.३०), पं. आनंद भाटे यांचे गायन, (सकाळी ११.३०), पं. साजन मिश्रा, स्वरांश मिश्रा यांचे गायन, (दुपारी १२.३०), परिसंवाद, विषय - राग प्रहाराच्या संकल्पनेपासून मुक्त, सहभाग - पं. अरुण कशाळकर, डॉ. अलका देव-मारुलकर, पं. साजन मिश्रा, श्रीनिवास जोशी, डॉ. चैतन्य कुंटे, डॉ. सुश्रुती संतानाम, संवादक - सुयोग कुंडलकर, (दुपारी ४), आरती अंकलीकर-टिकेकर यांचे गायन, (सायं. ६.३०), पं. विश्वमोहन भट्ट यांचे मोहनवीणावादन, (सायं. ७.३०), स्थळ - बालगंधर्व रंगमंदिर, जंगली महाराज रस्ता,

धार्मिक : ब्रदर देशपांडे मेमोरिअल चर्च, उपवास काळातील कार्यक्रम, झावळ्यांचा रविवार, उपासना, सुवार्ता दिंडी, संदेश - सुनील चोपडे, संचलन सुनीता सत्राळकर, स्थळ - ब्रदर देशपांडे मेमोरिअल चर्च, १३६५, कसबा पेठ, पवळे चौक, सकाळी ९.३०

संमेलन : साहित्यिक कलावंत प्रतिष्ठान, रौप्यमहोत्सवी साहित्यिक कलावंत संमेलन, पुरुषोत्तम आणि फिरोदिया करंडक विजेत्या नाट्य एकांकिका, (सकाळी १०), परिसंवाद, विषय - धार्मिक आणि राष्ट्रपुरुषांवरील कलहाची वक्तव्ये, सामाजिक ध्रुवीकरण, सहभाग - संजय आवटे, हेरंब कुलकर्णी, अध्यक्ष - डॉ. गीताली वि. मं., (दुपारी २), तेजस्विनी पंडित, गिरीश कुलकर्णी यांची मुलाखत, मुलाखतकार - आदित्य दवणे, (दुपारी ४), रमेश गरवारे यांच्या स्मरणार्थ डॉ. मीनाक्षी पाटील, तेजस्विनी पंडित यांना वाग्यज्ञे साहित्य आणि कला गौरव पुरस्कार, हस्ते - अभिराम भडकमकर, (सायं. ६), कविसंमेलन, अध्यक्ष - प्रा. दासू वैद्य, (रात्री ८), स्थळ - यशवंतराव चव्हाण नाट्यगृह, कोथरूड

धार्मिक : श्री. प. प. श्रीवासुदेवानंद सरस्वती टेंबे स्वामी महाराज आणि श्री. प. प. श्रीलोकनाथतीर्थ स्वामी महाराज स्मारक ट्रस्ट, अतिथी मांदियाळी, स्थळ - श्रीवासुदेव निवास, एरंडवणे, कर्वे रस्ता, सकाळी १० ते दुपारी १

मेळावा : भारतीय बौद्ध महासभा, महिला धम्म मेळावा, उद्घाटन, हस्ते - नंदिनी सिद्धार्थ धेंडे, प्रमुख उपस्थिती - प्रा. कविता गायकवाड, अध्यक्ष - शारदा मारुती ओव्हाळ, स्थळ - साहित्यरत्न लोकशाहीर अण्णा भाऊ साठे सांस्कृतिक कला मंदिर, गुंजन चित्रपटगृहाजवळ, येरवडा, सकाळी १०.३०

पुरस्कार प्रदान : सारद मजकूर, संतोष गांगरकर यांना मुळातून माणूस पुरस्कार, गांगरकर यांच्याशी संवाद, संवादक - अमृता आणि अभिजित, स्थळ - एस. एम. जोशी सभागृह, गांजवे चौक, नवी पेठ, सकाळी १०.३०

संवाद : करम प्रतिष्ठान, कृत्रिम बुद्धिमत्ता - एक नवे युग, सहभाग - समीर मर्ढेकर, संवादक - निरुपमा महाजन, प्राजक्ता वेदपाठक, स्थळ - महाराष्ट्र साहित्य परिषद, टिळक रस्ता, सकाळी ११

प्रकाशन : भारत इतिहास संशोधक मंडळ, प्रमोद करजगी यांच्या 'ग्रेट मराठा जनरल : महादजी सिंदिया' या पुस्तकाचे प्रकाशन, 'महान मराठा सेनानी : महादजी शिंदे' या मराठी चरित्र ग्रंथाच्या चरित्र ग्रंथाचे प्रकाशन, प्रमुख उपस्थिती - पांडुरंग बलकवडे, अध्यक्ष - प्रदीप रावत, स्थळ - भारत इतिहास संशोधक मंडळाचे सभागृह, सदाशिव पेठ, सायं. ५

संमेलन : स्वामी विवेकानंद विचार मंच, श्री सद्गुरू शंकर महाराज सेवा मंडळ, गणेश मित्र मंडळ, ज्वाला मित्र मंडळ, अंकुश मित्र मंडळ, शिवस्वराज्य मित्र मंडळ, विराट हिंदू संमेलन, कालीचरण महाराज यांचे शिवतांडव स्तोत्र, प्रमुख उपस्थिती - डॉ. प्रवीण दबडघाव, स्थळ - भगली हॉस्पिटल चौक, बिबवेवाडी, सायं. ५

पुरस्कार प्रदान : बी. एम. सी. सी. माजी विद्यार्थी संघटना, निरंजन किर्लोस्कर, जितेंद्र भुरुक यांना 'प्राइड ऑफ बीएमसीसी पुरस्कार', डॉ. मुकुंद तापकीर, अनंत पांडे यांना 'बीएमसीसी गुरुवर्य पुरस्कार', हस्ते - अभय फिरोदिया, स्थळ - बीएमसीसीचे टाटा सभागृह, डेक्कन जिमखाना, सायं. ५

प्रकाशन : स्नेहल प्रकाशन, प्रा. जयंत विनायक खेडकरलिखित 'चला गणित शिकू या' या पुस्तकांच्या मालिकेचा प्रकाशन समारंभ, हस्ते - श्रीधर लोणी, अध्यक्ष - प्रा. स्वाती जोगळेकर, स्थळ - अक्षरवेल सभागृह, सदाशिव पेठ, सायं. ५.३०

सांगीतिक : त्रिमूर्ती, गीतरामायणातील निवडक गाणी आणि रामतत्त्वाची मांडणी करणारा कार्यक्रम 'अवघ्या आशा श्रीरामर्पण', सादरकर्ते - स्नेहल दामले, श्रुती देवस्थळे, प्रसन्न बाम, अभिजित पंचभाई, उद्धव कुंभार, स्थळ - न्यू इंग्लिश स्कूल, गणेश सभागृह, टिळक रस्ता, सायं. ६

धार्मिक : श्री स्वामी समर्थ अन्नछत्र मंडळ, अक्कलकोट, श्री स्वामी समर्थ पादुका दर्शन सोहळा, स्वरसमर्थ अभंगवाणी, सादरकर्ते - मुकुंद बादरायणी आणि सहकारी, स्थळ - काँग्रेस भवन, शिवाजीनगर, रात्री ८

PDCC BANK

पुणे जिल्हा मध्यवर्ती सहकारी बँक मर्यादित

४ बी, बी.जे. रोड, पुणे ४११००१.

ताबा नोटीस [परिशिष्ट ४ कायदा – नियम ८ (१) अन्वये)]

ज्या अर्थी, खालील सही करणार प्रधिकृत अधिकारी, पुणे जिल्हा मध्यवर्ती सहकारी बँक मर्या., पुणे यांनी सेक्युरिटायझेशन अॅन्ड रिकन्स्ट्रक्शन ऑफ फायनान्शिअल अॅसेटस अॅन्ड एन्फोर्समेंट ऑफ सेक्युरिटी इन्टरेस्ट अॅक्ट २००२ (२००२ मधील नं.५४) यांना प्राप्त झालेल्या कलम क्र १३(१२) अन्वये सेक्युरिटी इन्टरेस्ट (एन्फोर्समेंट) नियम २००२ व नियम ३ नुसार खालील नमूद कर्जदार / हमीदार / गहाणखतदार यांच्या नावा समोर नमूद केलेली थकबाकी रक्कम रुपये खालील नमूद दिनांकास सदर नोटीस मिळाल्यानंतर ६० दिवसांचे आत भरण्याची मागणी, खालील नमूद दिनांकास बँकेने त्यांना केली होती.

परंतू खालील नमूद केलेले कर्जदार / हमीदार / गहाणखतदार यांनी नोटीशीमध्ये दिलेल्या रकमेचा भरणा केलेला नसल्याने उपरोक्त कर्जदार व इतर तमाम लोकास कळविण्यात येते की खालील सही करणाऱ्यांनी खालील नमूद केलेल्या मिळकतीचा सदर कायदा कलम १३ च्या उप–कलम ४ च्या नियम ८ अन्वये सेक्युरिटी इन्टरेस्ट (एन्फोर्समेंट) नियम २००२ मधील प्रदान केलेल्या अधिकारानुसार खालील नमूद दिनांकास मालमत्तेचा ताबा घेतला आहे.

उपलब्ध वेळेच्या बाबतीत सुरक्षीत मालमत्तेची पूर्तत करण्यासाठी सदर कायदयमधील सेक्शन १३ च्या सबसेक्शन (८) मधील तरतुदी नुसार कर्जदार / हमीदार / गहाणखतदार यांचे लक्ष वेधून घेण्याकरीता सदर नोटीस, उपरोक्त कर्जदार व तमाम लोकांस कळविण्यात येते की, सदर मिळकती विषयी केणीही कोणत्याही प्रकारचा व्यवहार करु नये. जर कोणी असा व्यवहार केल्यास तो पुणे जिल्हा मध्यवर्ती सहकारी बँक मर्या., पुणे यांची खालील नमूद दिनांका पर्यतची थकबाकी रक्कम आणि त्यावरील व्याज इत्यादीचा बोजा अबाधीत राहील.

अ. क्र.	कर्जदार/हमीदार/ गहाणखतदाराचे नाव	मागणी नोटीस दिनांक/ ताबा नोटीस दिनांक	थकबाकी रक्कम रुपये	मालमत्तेचा तपशील
१	**१. श्री. संदिप बाजीराव घायवत** (कर्जदार) मु.पो.मढ, ता.जुन्नर, जि.पुणे **२.श्री. मुकुंद पांडुरंग नांगरे** (जामीनदार) मु.पो.कल्याणपेठ (जुन्नर), ता.जुन्नर, जि.पुणे **३.श्री. किरण मारुती सुळकुले** (जामीनदार) मु.पो.जुन्नर, ता.जुन्नर, जि.पुणे.	**मागणी नोटीस** दि.१५/१२/२०२५ **प्रतिकात्मक ताबा** दि.२७/०३/२०२६	**रु.३०,१८,३६९/–** + होणारे व्याज व इतर खर्च	मौजे जुन्नर,ता.जुन्नर,जि.पुणे येथील नगरपालीका हद्दीतील मिळकत क्र.ZAB४०००६५२४ (जुना मिळकत क्र.२७(१) फ्लॅट नं.अे–५) सी.टी.एस. नं.१२१५ यांसी क्षेत्र १८६.७० स्क्रे.मीटर वरील विजयलक्ष्मी बिल्डींग मधील तीसऱ्या मजल्या वरील फ्लॅट क्र. अे–५, कारपेट क्षेत्र ७१७.८६ स्क्रे.फुट (६६.७१ स्क्रे. मिटर) यासी क्षेत्र ९६९ स्क्रे.फुट (९०.०५) स्क्रे.मिटर बिल्टअप क्षेत्र हि मिळकत.

ठिकाण : पुणे
दिनांक : २८/०३/२०२६

टिप : स्वैर भाषांतर, तफावत असल्यास इंग्रजी ग्राह्य.

प्राधिकृत अधिकारी
पुणे जिल्हा मध्यवर्ती सहकारी बँक लि., पुणे

ॲक्सिस बँक लि.

कॉर्पोरेट ऑफिस : ॲक्सिस हाऊस, सी–२, वाडिया इन्टरनॅशनल सेंटर, पांडुरंग बुधकर मार्ग, वरळी, मुंबई– ४०००२५.
नोंदणीकृत कार्यालय : त्रिशूल, ३रा मजला, समर्थेश्वर मंदिरासमोर, लॉ गार्डन, एलिस ब्रीज, अहमदाबाद – ३८० ००६.
शाखेचा पत्ता : ॲक्सिस बँक लिमिटेड, स्टर्लिंग प्लाझा, तळमजला, साई सर्व्हिसेस पेट्रोल पंपासमोर, जे.एम. रोड, पुणे–४११००४

अचल मालमत्तेच्या विक्रीकरीता ई–लिलावाद्वारे विक्री नोटीस

सिक्युरिटायझशेन अॅण्ड रिकन्स्ट्रक्शन ऑफ फायनान्शियल अॅसटेस् अॅण्ड एन्फोर्समेंट ऑफ सिक्युरिटी इंटरेस्ट अॅक्ट २००२ आणि त्यासह सिक्युरिटी इंटरेस्ट (एन्फोर्समेंट) च्या नियम ८(६) सह वाचलेल्या नियम ९(१) च्या अटींनुसार स्थावर मिळकतीच्या विक्रीकरिता लिलावाच्या विक्रीची जाहीर सुचना

तमाम जनतेस, खासकरुन कर्जदार, सह–कर्जदार, जामीनदार आणि गहाणदार यांना ही जाहीर नोटीस देण्यात येते की, खाली नमूद केलेली चल व अचल मिळकत जी सुरक्षित धनको (सिक्युअर्ड क्रेडीटर) यांच्याकडे गहाण/बोज्या अंतर्गत आहेत आणि अधिकृत अधिकारी यांनी या मालमत्तांचा भौतिक ताबा (खाली तपशीलवार सांगितल्याप्रमाणे) अधिकृत सुरक्षित धनकोने घेतला आहे तो खाली दर्शविलेल्या कर्जदार आणि जामीनदारांकडून ॲक्सिस बँकेच्या सुरक्षित धनकोला देय असलेली रक्कम (संबंधित स्तंभात खाली दर्शविली आहे) वसूल करण्यासाठी खाली नमूद केलेल्या मालमत्तांची **''जसे आहे, जेथे आहे तेथे'' ''जशी आहे तशी आणि जे काही आहे ते आणि कोणत्याही फेरविचाराविना** या तत्त्वावर खाली नमूद केलेल्या तारखांना विक्री करण्यात येत आहे. ॲक्सिस बँकेच्या सुरक्षित धनकोला देय असलेली रक्कम (संबंधित स्तंभात खाली दर्शविली आहे) वसूल करण्यासाठी संबंधित स्तंभात खाली दर्शविल्याप्रमाणे संबंधित मालमत्तेची राखीव किंमत आणि बयाणा रक्कम इ.नमूद केल्यानुसार आहे. कृपया लिलावाच्या तपशीलासाठी खालील परिशिष्टाचा संदर्भ घ्यावा.

अ.क्र.	गहाणखतदार /कर्जदाराचे नाव	मालमत्तेचे वर्णन	राखीव किंमत बयाना रक्कम	लिलावाची तारीख आणि वेळ :	एकुण थकबाकी (रुपयांमध्ये)
१.	**गौरी विजय घोरपडे, सिद्धार्थ विजय घोरपडे, दोघेही रा.** सिद्धार्थ बिल्डिंग, कॉसमॉस बँके समोर, एनडीए रोड, वारजे, पुणे–४११०५२, **तसेच :** क्रिस्टल अव्हेन्यू, वरचा तळमजला, बी विंग, दुकान नं.४,५ आणि ६, हिसा नं.१/४, सर्वे नं.१२८, धायरी, पुणे.	दुकान नं.४, ५ आणि ६ चे सर्व सामाईक भाग, क्रिस्टल अव्हेन्यू म्हणून ओळखल्या जाणाऱ्या प्रकल्पात, वरच्या तळमजल्यावर, बी विंग मध्ये, जमीन सर्वे नं.१२८/१/४ + १३१/१ए/५ (पी), वर बांधण्यात आलेले, धायरी, पुणे.	**राखीव किं.: रु. ५४,९२,००० /– (रुपये चोपन्न लाख ब्याण्णव हजार फक्त)** **ईएमडी : रु.५,४९,२००/– (रुपये पाच लाख एकोणपन्नास हजार दोनशे फक्त)**	**दि.२०/०४/२०२६ दु.१२:०० ते दु.१:००** **ईएमडीची शेवटची तारीख** दि.१८/०४/२०२६	**रु. ६९,५४,३४५/– दि. १८/०१/२०१९ रोजी देय**
२.	**सरफराज ए वहाब, हिना सरफराज वहाब,** बी–३०१, विश्वास संकल्प सीएचएस लि., झोन ४, प्लॉट १५, फिल्म सिटी रोड, गोरेगाव (ई), मुंबई ४०००६५, **तसेच :** फ्लॅट नं.४०१, साई श्वेत , सर्वे नं.११६/१५, बालाजी मंदिर जवळ, पाषाण, पुणे ४११०२१.	फ्लॅट नं.४०१ चे सर्व सामाईक भाग, क्षेत्रफळ ६०५ चौ.फूट. म्हणजेच ५६.२२ चौ.मीटर (अंदाजे) बाल्कनीसह चटई क्षेत्रफळ आणि एकूण विक्रीयोग्य बिल्ट अप क्षेत्रफळ ७७४ चौ.फूट. म्हणजेच ७१.९३ चौ.मीटर.,साई श्वेत म्हणून ओळखल्या जाणाऱ्या बिल्डिंग/योजनेत, सर्वे नं.११६/१५ आणि नं.११६/१५ /१, सीटीएस नं.१२९४ वर बांधलेले, पाषाण, ता.मुळशी, पुणे–४११०२१.	**राखीव किं.: रु. ४०,२४,८०० /– (रुपये चाळीस लाख चोवीस हजार आठशे फक्त)** **ईएमडी : रु. ४,०२,४८०/– (रुपये चार लाख दोन हजार चारशे ऐंशी फक्त)**	**दि.२०/०४/२०२६ दु.१२:०० ते दु.१:००** **ईएमडीची शेवटची तारीख** दि.१८/०४/२०२६	**रु. ४२,७८,९८९/– दि. १०/०६/२०२१ रोजी देय**
३.	**१) अमोल कचेश्वर महापुरे २) प्रियांका अमोल महापुरे दोन्ही रा.** फ्लॅट क्र.ए ५–७०५, गगन आकांक्षा, गट क्र. ५०१, कोरेगाव मूल, प्रयागधाम हॉस्पिटल पुढे, उरुळीकांचन, पुणे–४११०२८ **तसेच :** काळेमळा, कोपरगाव, अहमदनगर–४२३६०१.	युनिट/अपार्टमेंट क्र.७०५ चे सर्व सामायिक भाग, २ बीएचके टाईप, मोज–मापीत कार्पेट क्षेत्रफळ ४३.२० चौ.मी., सोबत ७.८८ चौ.मी. क्षेत्रफळाची संलग्न बाल्कनी आणि ७.३३ चौ. मी., क्षेत्रफळाची संलग्न खासगी टेरेस, गगन आकांक्षा फेज १ मध्ये, विंग ए५ मध्ये, ७ व्या मजल्यावर स्थित. एक कव्हर्ड कार पार्किंगच्या जागेसह, गट क्र.५२४ असलेल्या जमिनीवर, कोरेगाव मूल (उरुळीकांचन), ता.हवेली, पुणे–४११०२८.	**राखीव किं.: रु. २१,६०,१२० /– (रुपये एकवीस लाख साठ हजार एकशे वीस फक्त)** **ईएमडी : रु. २,१६,०१२/– (रुपये दोन लाख सोळा हजार बारा फक्त)**	**दि.२०/०४/२०२६ दु.१२:०० ते दु.१:००** **ईएमडीची शेवटची तारीख** दि.१८/०४/२०२६	**रु. ४०,६३,०६५/– दि.२७/०३/२०२३ रोजी देय**
४.	**१) अमोल महादेव गायकवाड २) प्रज्ञा अमोल गायकवाड,** फ्लॅट नं.३०५, तिसरा मजला, 'बी'विंग, ग्रीन पार्क, सर्वे नं.६२/३, सासवड, ता.पुरंदर, जि.पुणे ४१२३०१, **तसेच :** आशना मंजिल, हरी ओम सोसायटी, पारगाव रोड, सासवड ग्रामीण, जि. पुणे ४१२३०१.	फ्लॅट नं.३०५ चे सर्वसामाईक भाग, तिसऱ्या मजल्यावर, चटई क्षेत्रफळ ६६५. ५० चौ.फूट म्हणजे ६१.८५ चौ.मी., 'ग्रीन पार्क' या नावाने ओळखल्या जाणाऱ्या बिल्डिंग/प्रकल्पाच्या विंग'बी' मध्ये, सर्वे नं.६२/३ वर बांधण्यात आलेले, गाव.सासवाडी, ता.पुरंदर, जि.पुणे–४१२३०१ आणि चर्तु:सीमा बिल्डिंग प्लॅन नुसार.	**राखीव किं.: रु. २५,१४,४००/– (रुपये पंचवीस लाख चौदा हजार चारशे फक्त)** **ईएमडी : रु. २,५१,४४०/– (रुपये दोन लाख एकावन्न हजार चारशे चाळीस फक्त)**	**दि. २०/०४/२०२६ दु.१२:०० ते दु.१:००** **ईएमडीची शेवटची तारीख** दि.१८/०४/२०२६	**रु. ३४,२६,५४९/– दि.२२/१२/२०२३ रोजी देय**
५.	**१) अनिता वीरेंद्र सिंह २) वीरेंद्र सोहन सिंग, दोन्ही रा.** फ्लॅट क्र.१०७, बी २ विंग, बी बिल्डिंग, अमृतवेल, सर्वे नं.४१/१/१, वारजे, पुणे–४११०५८ **तसेच :** आनंदी निवास, सर्वे नं.४०/१, लक्ष्मी नगर, वारजे माळवाडी, पुणे–४११०५२.	फ्लॅट क्र. १०७ चे सर्व सामाईक भाग, मोजमापीत क्षेत्रफळ सुमारे ६४.९३ चौ. मी., म्हणजेच ६९९.०० चौ. फूट कार्पेट एरिया (टेरेससह), अमृतवेल नावाच्या प्रकल्पातील ' बी ' बिल्डिंग च्या विंग क्र. ' बी२ ' मध्ये, सर्वे क्र.४१/१/१, वारजे, पुणे–४११०५२ येथे स्थित आणि चर्तु:सीमा महसूल नोंदीनुसार.	**राखीव किं.: रु. ४५,४४,५४०/– (रुपये पंचेचाळीस लाख चौरेचाळीस हजार पाचशे चाळीस फक्त)** **ईएमडी : रु. ४,५४,४५४/– (रुपये चार लाख चौपन्न हजार चारशे चौपन्न फक्त)**	**दि.२०/०४/२०२६ दु.१२:०० ते दु.१:००** **ईएमडीची शेवटची तारीख** दि.१८/०४/२०२६	**रु.५८,५७,६४०/– दि. ०७/११/२०२२ रोजी देय**
६.	**१) नूतन निरज चंडालिया २) रूपा दिनेश वाघेला, दोन्ही रा.** फ्लॅट नं.ए २५, तिसरा मजला, रुद्रप्रिया विहार, सीटीएस नं.२५६१, प्लॉट नं.१९ २० ५८, ता.दौंड, पुणे ४१३८०१, **तसेच :** फ्लॅट नं. ४ स्वप्न सागर अपार्टमेंट , लाल चर्च जवळ, ता.दौंड, जि.पुणे ४१३८०१.	फ्लॅट नं.ए–२५ चे सर्वसामाईक भाग, तिसऱ्या मजल्यावर, बिल्टअप क्षेत्रफळ ५६३ चौ.फूट. म्हणजेच ५२.३२ चौ.मी., चटई क्षेत्रफळ ३९.८८ चौ.मी. 'रुद्र विहार' म्हणून ओळखल्या जाणाऱ्या प्रकल्पाच्या विंग 'सी' मध्ये, सीटीएस नं.२५६१, प्लॉट नं.१९,२० आणि ५८ वर बांधलेले, गाव.दौंड, ता.दौंड, जिल्हा.पुणे आणि चर्तु:सीमा बिल्डिंग प्लॅन नुसार.	**राखीव किं.: रु. १८,०१,६००/– (रुपये अठरा लाख एक हजार सहाशे फक्त)** **ईएमडी : रु.१,८०,१६०/– (रुपये एक लाख ऐंशी हजार एकशे साठ फक्त)**	**दि.२०/०४/२०२६ दु.१२:०० ते दु.१:००** **ईएमडीची शेवटची तारीख** दि.१८/०४/२०२६	**रु. २३,३४,६१६/– दि. २२/०७/२०२३ रोजी देय**
७.	**१) विकास विजय शिर्के, रा.** फ्लॅट नं.बी ३०६, शेखर हाईट्स, गट नं.३६६९, माळी मळा रोड, एल अँड टी फाटा बंद, जॉन डीअर कंपनी च्या पुढे, तळेगाव ढमढेरे, ता.शिरूर, जि.पुणे–४१२२०८ **तसेच :** सर्वे.नं. १६८ए, एपी शिक्रापूर चाकण रोड, ता.शिरूर, जि. पुणे–४१२२०८ **तसेच :** सर्वे.नं.३२०/१/२, वाघेरे कॉलनी नं.१, भैरवनाथ मंदिर जवळ, पिंपरीगाव, पुणे–४११०१७ **तसेच :** मु. वऱ्हे खुर्द. पोस्ट. वऱ्हे बुद्रुक वऱ्हे खुर्द. पुणे–४१२२०५.	फ्लॅट क्र.३०६ चे सर्व सामाईक भाग, मोजमापीत कार्पेट क्षेत्रफळ सुमारे ५७५ चौ.फूट ५३.४१ चौ.मी., आणि मोजमापीत बिल्ट–अप क्षेत्रफळ सुमारे ६५५ चौ.फूट ६०.८५ चौ.मी., तिसऱ्या मजल्यावर, शेखर हाइट्समधील ' बी ' नावाने ओळखल्या जाणाऱ्या बिल्डिंग मध्ये, गट क्र. ३६६९ वर बांधलेले, गाव. तळेगाव ढमढेरे, ता. शिरूर, जि. पुणे–४१२२०८ येथे स्थित.	**राखीव किं.: रु. १७,६५,४००/– (रुपये सतरा लाख पासष्ट हजार चारशे फक्त)** **ईएमडी : रु.१,७६,५४०/– (रुपये एक लाख शह्यात्तर हजार पाचशे चाळीस फक्त)**	**दि.२०/०४/२०२६ दु.१२:०० ते दु.१:००** **ईएमडीची शेवटची तारीख** दि.१८/०४/२०२६	**रु. २२,४६,६९३/– दि. ०१/०१/२०२० रोजी देय**
८.	**१) श्री. अमित गोविंद धामणे २) सौ. विनिता अमित धामणे,** ३९८, प्रसाद, अन्नपूर्णा एंटरप्रायझेस जवळ, मुळा नगर, जुनी सांगवी, पुणे ४११०२७, **तसेच :** फ्लॅट नं.५०३, बी विंग, फेज I, प्रेस्टाइन सिटी बीईएफ, बकोरी, ता.हवेली, जि.पुणे ४१२२०७, **तसेच :** धामणे बिल्डिंग, शिवाजी घाट, चाळीसगाव, जळगाव ४२४१०१.	फ्लॅट नं.५०३ चे सर्वसामाईक भाग, पाचव्या मजल्यावर, बी बिल्डींगमध्ये, फेज I मध्ये, प्रेस्टाइन सिटी बीईएफ म्हणून ओळखल्या जाणाऱ्या प्रकल्पात, गट नं.१५७, क्षेत्र ४१.५९ चौ.मी. कार्पेट आणि टेरेस क्षेत्र ६.२७ चौ.मी. आणि बंद बाल्कनी ६.०२ चौ.मीटर, बाह्य बाल्कनी क्षेत्र २.९० चौ.मी. आणि इतर वापरण्यायोग्य क्षेत्र ०.३३ चौ.मी. गाव बकोरी, ता.हवेली, जि.पुणे. आणि आणि चर्तु:सीमा महसूल नोंदीनुसार.	**राखीव किं.: रु.१८,७०,९४८/– (रुपये अठरा लाख सत्तर हजार नऊशे अठ्ठेचाळीस फक्त)** **ईएमडी : रु.१,८७,०९५/– (रुपये एक लाख सत्याऐंशी हजार पंच्यान्नव फक्त)**	**दि.२०/०४/२०२६ दु.१२:०० ते दु.१:००** **ईएमडीची शेवटची तारीख** दि.१८/०४/२०२६	**रु. १७,३४,५४६/– दि. १०/०६/२०१९ रोजी देय**
९.	**शबीना अहमदपाशा पीरजादे, अहमदपाशा इमामुद्दीन पीरजादे,** सर्वे नं.६२/२/५/७, साई बाबा नगर, सना पार्क, साईबाबा मंदिराजवळ, कोंढवा खुर्द, पुणे ४११०४८, **तसेच :** फ्लॅट नं.५०४, ५ वा मजला, टॉवर बी २, विंग बी, गोदरेज ग्रीन्स, उंड्री, पुणे ४११०६०.	फ्लॅट नं.५०४ चे सर्व सामाईक भाग, ५वा मजला, टॉवर बी२ विंग बी, गोदरेज ग्रीन्स,उंड्री पुणे, फ्लॅटचे कार्पेट एरिया ५८.१५ चौ.मीटर आणि फ्लॅटचे खास क्षेत्रफळ १५.९९ चौ.मी., एक पार्किंगसह गाव.उंड्री, ता.हवेली जि.पुणे, श्री. अहमदपाशा इमामुद्दीन पीरजादे आणि शबीना अहमदपाशा पीरजादे यांच्या मालकीचे आणि चर्तु:सीमा प्लॅन नुसार.	**राखीव किं.: रु. ३६,९५,२५०/– (रुपये छत्तीस लाख पंच्यान्नव हजार दोनशे पन्नास फक्त)** **ईएमडी : रु. ३,६९,५२५/– (रुपये तीन लाख एकोणसत्तर हजार पाचशे पंचवीस फक्त)**	**दि.२०/०४/२०२६ दु.१२:०० ते दु.१:००** **ईएमडीची शेवटची तारीख** दि.१८/०४/२०२६	**रु. १४,९०,७३१/– दि.०७/०५/२०२० रोजी देय**
१०.	**श्री.हरीनंद सूर्यबली जैस्वार, सौ. मीरा हरिनंद जैस्वार,** फ्लॅट नं.१०२, सी विंग, साई निवारा बिल्डिंग, शिवधन प्लाझा समोर, थिगलस्थळ, ता.खेड, पुणे–४१०५०५. **तसेच :** मकान नं.२६४, उबरपूर, लखमीपूर, ता.लाल गंज, जि.आझमगढ उत्तर प्रदेश–२५१८८४, **तसेच :** फ्लॅट नं.४०४, चौथा मजला, ए–विंग, अल्टेझा सिटी, पाबळ रोड, राजगुरुनगर, ता.खेड, जि.पुणे.	फ्लॅट नं.४०४ चे सर्वसामाईक भाग, बिल्ट अप क्षेत्र ५६७ चौ.फूट. म्हणजे ५२.६९ चौ.मी. बाल्कनी क्षेत्रासह, विंग ए मधील चौथ्या मजल्यावर, 'अल्तेझा सिटी' म्हणून ओळखल्या जाणाऱ्या बिल्डिंग मध्ये, सर्वे नं.१११/१(भाग), ११२/२ ते ११२/४,११२/६, ११२/७,११३/१/सी/४, ११३/२/ए, ११३/३बी/१ आणि ११३/५ डी/१ वर बांधलेले, गाव.होलेवाडी, राजगुरुनगर, ता.खेड, जि.पुणे, उपनिबंधक कार्यालय खेड गाव राजगुरुनगर यांच्या कार्यक्षेत्रात आणि होलेवाडी ग्रामपंचायतीच्या हद्दीत, ता.खेड, जि.पुणे आणि खालीलप्रमाणे **चतु:सीमा : पूर्व :** फ्लॅट नं.४०५, **पश्चिम :** फ्लॅट नं.४०३, **दक्षिण :** पॅसेज आणि जिना, **उत्तर :** अंतर्गत रस्ता.	**राखीव किं.: रु.११,०५,३८९ /– (रुपये अकरा लाख पाच हजार तीनशे एकोणनव्वद फक्त)** **ईएमडी : रु.१,१०,५३९/– (रुपये एक लाख दहा हजार पाचशे एकोणचाळीस फक्त)**	**दि.२०/०४/२०२६ दु.१२:०० ते दु.१:००** **ईएमडीची शेवटची तारीख** दि.१८/०४/२०२६	**रु. १२,९८,६८३ दि. १६/०४/२०२१ रोजी देय**

विक्रीच्या तपशीलवार अटी आणि शर्तींसाठी, कृपया सुरक्षित कर्जदाराच्या वेबसाइटवर म्हणजेच **https://www.axisbank.com/auction-retail** आणि बँकेच्या मान्यताप्राप्त सेवा प्रदात्या **एम/ एस सी १ इंडिया प्रायव्हेट लिमिटेड** यांच्या वेब पोर्टल **https://www.bankeauctions.com** वर दिलेल्या लिंकचा संदर्भ घ्या. लिलाव बँकेच्या मान्यताप्राप्त सेवा प्रदात्या **एम/ एस सी १ इंडिया प्रायव्हेट लिमिटेड** यांच्या वेब पोर्टल **https://www.bankeauctions.com.** वर ऑनलाइन केला जाईल. तसेच लक्षात ठेवा की ही विक्री कर्ज वसुली न्यायाधिकरणासमोर दाखल केलेल्या सिक्युरिटीजेशन अर्जाच्या निकालाच्या अधीन आहे, जर असेल तर. कोणत्याही मदतीसाठी, इच्छुक बोलीदार अधिकृत अधिकाऱ्यांशी संपर्क साधू शकतात. **श्री. संदीप गिरी संपर्क क्र. ९७६५१३१३७८ ईमेल : sandip4.giri@axisbank.com** कार्यालयीन वेळेत. बोली हस्तांतरणीय नाही. **बोली वाढीव रक्कम रु. १०,०००/– (फक्त दहा हजार रुपये) प्रत्येक खात्यासाठी, तपासणी पूर्व अपॉइंटमेंटच्या अधीन असेल. बोली सादर करण्याचे ठिकाण : ॲक्सिस बँक लिमिटेड. स्टर्लिंग प्लाझा, तळमजला, साई सर्व्हिसेस पेट्रोल पंपासमोर, जे.एम. रोड, पुणे ४११००४.**

दिनांक : २९/०३/२०२६
स्थळ : पुणे

(टिप : स्वैर भाषांतर तफावत पडल्यास मूळ इंग्रजी ग्राह्य)

सही/–
प्राधिकृत अधिकारी, ॲक्सिस बँक लि.

फॉर्म अ
जाहीर घोषणा

(भारतीय नादारी आणि दिवाळखोरी मंडळ (ऐच्छिक लिक्विडेशन प्रक्रिया) विनियम, 2017 चा विनियम 14)

अक्ताना इंडिया प्रायव्हेट लिमिटेड यांच्या स्टेकहोल्डर यांचे लक्ष वेधण्यासाठी

1	कॉर्पोरेट व्यक्तीचे नाव	अक्ताना इंडिया प्रायव्हेट लिमिटेड
2	कॉर्पोरेट व्यक्तीच्या स्थापनेची तारीख	11 ऑक्टोबर 2021
3	ज्या प्राधिकरणाच्या अखत्यारीत कॉर्पोरेट व्यक्तीची स्थापना/नोंदणी झाली आहे	कंपनी रजिस्ट्रार, पुणे
4	कॉर्पोरेट ओळख क्रमांक / कॉर्पोरेट व्यक्तीचा मर्यादित दायित्व ओळख क्रमांक	यू72900पीएन2021एफटीसी205083
5	कॉर्पोरेट संस्थेच्या नोंदणीकृत कार्यालयाचा आणि मुख्य कार्यालयाचा (असल्यास) पत्ता	**नोंदणीकृत पत्ता:** कार्यालय क्र. 702, आयकॉन टॉवर, सर्वे क्र. 114/5, 115/1, 114/6/3, बाणेर, पुणे, महाराष्ट्र, भारत, 411045
6	कॉर्पोरेट व्यक्तीच्या लिक्विडेशन सुरू होण्याची तारीख	**25 मार्च, 2026**
7	नाव, पत्ता, ईमेल पत्ता, दूरध्वनी क्रमांक, आणि लिक्विडेटरचा नोंदणीकरण क्रमांक	**नाव : संदीप जयंत कुलकर्णी** **पत्ता :** कार्यालय क्र. 1, एकदंत अपार्टमेंट्स, बिझनेस हबच्यासमोर, मिर्च मसाला हॉटेलजवळ, सुवर्ण बाग कॉलनी, डहाणूकर कॉलनी, कोथरूड, पुणे, महाराष्ट्र 411038 **ईमेल आयडी :** kulkarni.sandeep@rediffmail.com **दूरध्वनी क्र.:** 9673000045 **नोंदणीकरण क्र.:** आयबीबीआय/आयपीए-002/आयपी- एन01080/ 2021-2022/ 13714
8	दावे सादर करण्याची अंतिम तारीख	**24 एप्रिल, 2026**

सूचना याद्वारे देण्यात येत आहे की, **अक्ताना इंडिया प्रायव्हेट लिमिटेडने** दि. 25 मार्च, 2026 रोजी ऐच्छिक दिवाळखोरीची प्रक्रिया सुरू केली आहे.

अक्ताना इंडिया प्रायव्हेट लिमिटेडच्या भागधारकांना याद्वारे आवाहन करण्यात येत आहे की, त्यांनी त्यांच्या दाव्यांचा पुरावा, **दि. 24 एप्रिल, 2026** रोजी किंवा त्यापूर्वी, आयटम 7 समोर नमूद केलेल्या पत्त्यावर स्वेच्छिक लिक्विडेटरकडे सादर करावा.

वित्तीय धनकोंनी त्यांच्या दाव्यांचे पुरावे केवळ इलेक्ट्रॉनिक माध्यमांद्वारेच सादर करावेत. इतर सर्व हितधारक दाव्यांचे पुरावे प्रत्यक्ष, टपालाने किंवा इलेक्ट्रॉनिक माध्यमांद्वारे सादर करू शकतात.

खोटे किंवा दिशाभूल करणारे दाव्याचे पुरावे सादर केल्यास दंड आकारला जाईल.

दिनांकः 29.03.2026
ठिकाणः पुणे

सही/–
संदीप जयंत कुलकर्णी
नोंदणीकरण क्र. आयबीबीआय/आयपीए-002/
आयपी-क्र.1080/2021-2022/13714 ऐच्छिक लिक्विडेटर

PSE SHRINKING DISTANCES

PUBLIC NOTICE

NHAI

PUBLIC NOTICE ON REVISED USER FEE (TOLL RATES) AT PATAS AND SARDEWADI TOLL PLAZA APPLICABLE FROM 01st APRIL 2026

The public is hereby informed that, pursuant to approval of revised user fee (Toll) rates vide letter dated 27th March 2026 of National Highways Authority of India (NHAI), the user fee rates for use of Pune Solapur National Highway NH-65 (Old NH9) between Km. 40+000 to Km. 150+050, are going to be revised w.e.f. 00:00 Hrs of 01st April 2026 at Toll Plazas at Ch. 65+265 near village Patas and at Ch. 145+750 near village Sardewadi, in Pune District and Maharashtra State.

Patas Toll Plaza at Km 65+265 Tal. Daund, Dist. Pune in the State of Maharashtra (For a Length of 62.500 Kms)

Vehicle Category	Tariffs/Rate (Rs.)			
	Single Journey	Return Journey	Monthly Pass (valid for 50 trips)	Monthly Pass
Car/Jeep/Van	95	145	3245	360
LCV/Mini Bus	155	235	5240	
Truck/Bus/2 Axles	330	495	10980	
HCM/EMV/MAV (3-6 Axles)	515	775	17220	
OSV/7 or More Axles	630	945	20965	

Sardewadi Toll Plaza at Km 145+750 Tal. Indapur, Dist. Pune in the State of Maharashtra (For a Length of 47.550 Kms)

Vehicle Category	Tariffs/Rate (Rs.)			
	Single Journey	Return Journey	Monthly Pass (valid for 50 trips)	Monthly Pass
Car/Jeep/Van	100	150	3295	360
LCV/Mini Bus	155	235	5180	
Truck/Bus/2 Axles	320	480	10685	
HCM/EMV/MAV (3-6 Axles)	495	740	16470	
OSV/7 or More Axles	620	930	20720	

The rate of monthly pass applicable for local non-commercial vehicle residing within a distance 20 Kms from the Toll Plaza shall be **Rs. 360/-** per month from Patas and Sardewadi Toll Plaza.

2. The following concessions are available at Toll Plaza for FASTag users only:-
   (i) Return Journey within 24 hours from time of payment for all categories of vehicles (discount- 50%)
   (ii) 50 or more single journeys in a month from date of payment for all categories of vehicles (discount-33%).
   (iii) Pass at Rs. 360/- per month for non-commercial vehicle residing within 20 Km from the Toll Plaza.
   (iv) Annual Pass vehicles can cross the toll plaza by paying a discounted fee as per MoRTH policy.
3. The scheme of giving concession may be viewed at Toll Plaza.
4. The Vehicle which is loaded in excess of permissible load, shall be liable to pay additional Toll Charges as per NHAI notification dt 25.09.2018 (any amendment thereof) and remove the excess load to make use of Highway.
5. For viewing the fee notification circular technical dated 29th October 2012, published in the gazette, letter of NHAI/PIU/PUNE/PKG-1/Concess/Toll/5447 dated: 27/03/2026 containing approval of revised rates and provisions in the Concession Agreement, the website http://nhai tis.org may be visited.
6. Name & address are as under, for any enquiry and/or giving complaints/suggestions:

Name of Representative	Concessionaire	IE	NHAI, PIU, Pune
	Mr. Phani Kumar Mula	Mr. Nand Kishore Mahto	Mr. Abhijeet Aute
Address	TOLL PLAZA BUILDING PATAS, KM. 65, NH-65, VILLAGE PATAS, TALUKA -DAUND, DISTRICT - PUNE, MAHARASHTRA – 412219	**M/s. FP India Project Management Consultancy Services Pvt. Ltd.,** Pune-Solapur Highway Beside Mallinath Ashram, Behind Vihan Hotel, Swami Chincholi (Bhigwan) Taluka: Indapur, District: Pune, Maharashtra – 413130	**National Highways Authority of India, PIU – Pune,** Sr. No. 134/1, BAIF Bhavan Campus, Warje, Pune – 411 058
Phone No.	94938 21022	8102044009	020– 29706884/ 85

सार्वजनिक सूचना

याद्वारे सर्व जनतेस सूचित करण्यात येते की, चिंतामणी नगर सहकारी गृहनिर्माण संस्था, फ्लॅट क्र. १, येथील शेअर प्रमाणपत्र क्र. ८१ (ज्यामध्ये विशिष्ट क्रमांक ४०१ ते ४०५ पर्यंतच्या शेअर्सचा समावेश आहे) हे मूळ शेअर प्रमाणपत्र हरवले/गहाळ झाले आहे. हे प्रमाणपत्र श्री. शशांक टपळे, रा. फ्लॅट क्र. 1 B/2, A विंग, चिंतामणी नगर सहकारी गृहनिर्माण संस्था, औंध, पुणे, यांच्या मालकीचे होते. या गहाळ होण्याबाबतची तक्रार चतु:शृंगी पोलीस ठाणे, पुणे येथे दिनांक २८/१०/२०२५ रोजी दाखल करण्यात आली आहे.

जर कोणास सदर प्रमाणपत्र सापडले, तर त्यांनी ही सूचना प्रसिद्ध झाल्याच्या दिनांकापासून १५ दिवसांच्या आत, खाली नमूद केलेल्या पत्त्यावर ते परत करावे, अशी विनंती करण्यात येत आहे.

मी याद्वारे खात्रीपूर्वक नमूद केलेले शेअर प्रमाणपत्र/प्रमाणपत्रे कोणत्याही व्यक्तीस, कोणत्याही मोबदल्यापोटी विकले, गहाण ठेवले किंवा हस्तांतरित केलेले नाहीत. मी पुढे असेही घोषित करतो की, यामध्ये केलेली विधाने माझ्या सर्वोत्तम माहितीनुसार आणि विश्वानुसार सत्य व अचूक आहेत.